

## **Kynjaimon Amse (Since Deceased) Vs National Highways Authority Of India (NHAI) & Ors**

**Court:** Meghalaya High Court At Shillong

**Date of Decision:** Sept. 11, 2024

**Hon'ble Judges:** H.S. Thangkhiew, J; B. Bhattacharjee

**Bench:** Division Bench

**Advocate:** S. Panthi, S. Sengupta, K. Khan, A.H. Kharwanlang

### **Judgement**